

ent categories upto the permissible limits and the confirmation of the individuals against the permanent posts, as the latter involves completion of a number of formalities, like finalisation of seniority list in each cadre; examination with reference to recruitment rules of the eligibility of the candidates; checking from the personal records of the candidates whether they have been medically examined and their character and antecedents verified; having the individual merit assessed by the Departmental Promotion Committee, etc. In order to minimise the time lag it has been decided to set up a separate Cell in the Delhi Milk Scheme to deal exclusively with the confirmation question in respect of all the cadres.

Animal Husbandry Commissioner

641. Shri Dharmalingam: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have appointed a non-veterinarian as Animal Husbandry Commissioner; and

(b) if so, the reasons therefor?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) Yes.

(b) The present incumbent of the post of Animal Husbandry Commissioner fulfils the requirements prescribed in the approved recruitment rules for the post. He is a specialist in the field of animal genetic.

फूलपुर संसदीय उप-चुनाव

642. श्री प्रकाशबीर झास्त्री : क्या बिचि मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि फूलपुर संसदीय उप-चुनाव अक्टूबर, 1964 में होने वाला था ;

(ख) क्या यह भी सच है कि अब उस उपचुनाव की तिथियां कुछ आगे बढ़ा दी गई हैं ; और

(ग) यदि हां, तो उसके क्या कारण हैं ;

बिचि मंत्रालय में उपमंत्री (श्री जगन्नाथ राव) : (क) और (ख) जी, नहीं। उत्तर प्रदेश में दो संसदीय उपचुनाव (फूलपुर और एक अन्य) और तीन विधान सभा उपचुनाव होने हैं। निर्वाचन आयोग ने राज्य सरकार से परामर्श करके यह विनिश्चय किया है कि पांचों उपचुनाव 17 अक्टूबर, 1964 को अधिसूचित किये जायें और मतदान की तारीख 22 नवम्बर, 1964 रखी जाये।

(ग) प्रश्न ही नहीं उठता।

Sugar

643. Shri E. Madhusudan Rao: Will the Minister of Food and Agriculture be pleased to state

(a) whether Government are aware that some of the shopkeepers are grinding the sugar and then selling it in black market at the rate of Rs. 2 per kilo; and

(b) if so, the steps taken in this regard?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): (a) A complaint was received from the Punjab that some shopkeepers were converting crystal sugar into powdered sugar (Boora) and selling the same at high rates.

(b) The Punjab Government was advised to check the activities of such shopkeepers, if necessary, by cancelling the sugar quotas allotted to them.

Juvenile Delinquency.

644. Shri Tan Singh: Will the Minister of Social Security be pleased to state:

(a) the extent of increase in juvenile delinquency during the last five years;

(b) the impact of social welfare activities on the problem; and

(c) the special efforts, if any, made to improve moral hygiene with particular reference to juvenile delinquency?

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao): (a) & (b). No survey in the matter has been conducted so far and as such the precise information, regarding the extent of increase in juvenile delinquency during the last five years or the impact of social welfare activities on the problem, is not available.

(c) There has been a progressive increase in the institutions and services meant for the prevention and treatment of juvenile delinquents especially since the second five year plan period.

Special institutions for the reception of children in need of care and protection and special schools and Homes for their long-term care and training have been set up. Children's Acts have been extended to cover larger areas. The Probation of Offenders Act, 1958, which contains special provisions for applying the probation method to the cases of those below 21 years of age now covers almost the entire country.

दूध और घी की कमी

645. श्री रामेश्वरानन्द : क्या खाद्य तथा कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) घाजकल देश में दूध और घी की जो कमी हो रही है उसे दूर करने के लिए सरकार क्या कदम उठा रही है ;

(ख) देश में प्रति व्यक्ति इस समय कितना दूध उपलब्ध है ; और

(ग) क्या प्रथम पंचवर्षीय योजना की अपेक्षा द्वितीय एवं तृतीय योजना में दूध की सप्लाई बढ़ी है ?

खाद्य तथा कृषि मंत्रालय में उप-मंत्री (श्री शाहनवाज खाँ) : (क) से (ग). खानकारी इकट्ठी की जा रही है और उपलब्ध होते ही सभा की पटल पर रख दी जायेगी।

Timber Extraction in Andamans

646. Shrimati Savitri Nigam: Will the Minister of Food and Agriculture be pleased to state:

(a) the period for which Andamans Administration gave a contract to one M/s Kamal & Co. of Calcutta for the extraction of timber from Neil Island in the Andamans;

(b) the area which the contractor had to clear every year and the actual area cleared by him so far; and

(c) whether any extension of time has been granted to the contractor and if so, the period for which it is granted?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) to (c). The information is being obtained and will be placed on the Table of the Sabha on receipt.

Loss of Timber in Andamans

647. Shrimati Savitri Nigam: Will the Minister of Food and Agriculture be pleased to state:

(a) the reason why the Forest Department, Andaman Islands, did not extract or get extracted non-commercial timber from the area of 150 acres of jungle in Rangachang Chiriatapu Sector in South Andamans before handing over the area to the Agriculture Department for raising coconut plantation there; and